

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 70 OF 2019

Dated: 12th April, 2019

In the matter of:

Jindal Poly Films Limited

Versus

Maharashtra Electricity Regulatory Commission & Anr.

.... Appellant(s)

.... Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **26-04-2019**.

Court Master / PPS

tpd/pk